

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH

(IB)-2963(ND)2019

CORAM:

PRESENT: MR. L. N. GUPTA
HON'BLE MEMBER(T)

MS. INA MALHOTRA
HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 25.11.2019

NAME OF THE COMPANY: M/s. Tarun Khanna V/s. M/s. Deltronix India Ltd.

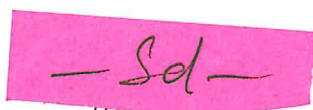
SECTION ~~OF THE COMPANIES ACT~~: 9 of IBC, 2016

S.NO. NAME DESIGNATION REPRESENTATION SIGNATURE

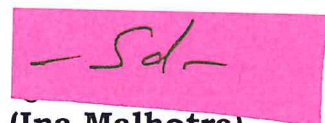
Present: Mr. S. P. Singh Chawla and Mr. Shubham Bansal, Advocates for the Petitioner

ORDER

This case is wrongly listed. To come up on the date already fixed i.e. 29th November 2019.



(L. N. Gupta)
Member (T)



(Ina Malhotra)
Member (J)